

Declaration of Assets and Liabilities

Year 2022-23

I, Alok Kumar son/daughter/wife of Late VITAY SINGH

aged 22 years, belonging to BIHAR LEGISLATIVE

service and presently working as OFFICE ATTENDANT (WARDENER) ASSEMBLY

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	00			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000	-	-	-	-
(iii)	Bonds, Debentures and shares in companies	NIL	-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	-	-	-	-
(vi)	Jewellery (give details of weight and value)	10g	-	-	-	-
(vii)	Other assets, such as values of claims / interests	NIL	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31/03/2019
(a)	(i) Loans from Banks	SBI	2 LAKH
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	JULPK 95 26F
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110125365414

Gender :- M (M/F)

Date of Birth :- 22 06 2000 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Alok Kumar

Name of Employee: ALOK KUMAR

Designation: OFFICE ATTENDANT (GARDENER)

Department: BIHAR LEGISLATIVE ASSEMBLY
(CARE TAKER Section)

Place: PATNA

Date: 23/02/22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Alok Kumar